[Shri B. R. Bhagat].

(iii) a copy each of the following Notifications under section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Central Excise Rules, 1944:—

(a) G. S. R. No. 1150, dated the 23rd September, 1961.

(b) G. S. R. No. 1258, dated the 14th October, 1961.

(c) G. S. R. No. 1328, dated the 4th November, 1961.

(d) G. S. R. No. 1421, dated the 2nd December, 1961.

(e) G. S. R. No. 1445, dated the 9th December, 1961.

(f) G. S. R. No. 232, dated the 24th February, 1962.

(g) G. S. R. No. 266, dated the 3rd March, 1962.

(h) G. S. R. No. 286, dated the 10th March, 1962.

(i) G. S. R. No. 732, dated the 2nd June, 1962.

[Placed in Library, *See* No. LT-217/62].

(iv) a copy each of the following Notifications under section 38 of the Central Excises and Salt Act, 1944:—

(a) G. S. R. No. 1123, dated the 12th September, 1961.

(b) G. S. R. No. 1319, dated the 1st November, 1961.

(c) G. S. R. No. 1434, dated the 1st December, 1961.

(d) G. S. R. No. 1435, dated the 1st December, 1961.

(e) G. S. R. No. 1436, dated the 1st December, 1961.

(f) G. S. R. No. 1437, dated the 1st December, 1961.

(g) G. S. R. No. 267, dated the 3rd March, 1962.

[Placed in Library, *See* No. LT-218/62.]

(v) a copy of the Medical and Toilet Preparations (Excise Duties) Fourth Amendment Rules, 1961 published in Notification No. G. S. R. 1398, dated the 25th November, 1961, under sub-section (4) of section 19 of the Medical and Toilet Preparations (Excise Duties) Act, 1955. [Placed in Library, *See* No. LT-219/62].

MINERAL CONCESSION (SECOND AMENDMENT) RULES, 1962

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis): Sir, I beg to lay on the Table a copy of the Mineral Concession (Second Amendment) Rules, 1962, published in Notification No. G. S. R. 718, dated the 26th May, 1962, under sub-section (2) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library, *See* No. LT-220/62.]

12·13 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to lay on the Table the Minutes of the sittings (First to Third) of the Committee on Private Members' Bills and Resolutions held during the First Session.

12.13½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

Shri Man Sinh P. Patel (Mehsana): Sir, I beg to lay on the Table the